

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 130 OF 2000

STATE OF PUNJAB

Appellant (s)

VERSUS

HAKAM SINGH

Respondent(s)

(With office report)

Date: 27/07/2005 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE A.K. MATHUR

For Appellant(s)

Mr. Ranbir Yadav, Adv.

Mr. Pawan Yadav, Adv.

Mr. Bimal Roy Jad,Adv.(Not Present)

For Respondent(s)

Mr. H.S. Phoolka, Sr.Adv.

Mr. Kuldip Singh,Adv.

Mr. S.S. Ray, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Ranbir Yadav, learned counsel resumed his arguments at 11.15 a.m. and concluded at 11.35 a.m. Thereafter Mr. H.S. Phoolka, learned senior counsel argued his case till 3.45 p.m.

Hearing concluded.

Judgment reserved.

[Alka Dudeja]

Court Master

[Prem Prakash]

Court Master